

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4578  
ANSWERED ON:21.12.2011  
ANTI CORRUPTION CELL  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether anti-corruption cell has been set up in the Prime Minister's Office;
- (b) if so, the details thereof;
- (c) the year-wise and State-wise names of prominent persons against whom complaints have been received in this Cell during the last three years;
- (d) the present status of the said complaints; and
- (e) the State-wise details of cases under consideration at present?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) & (b): Yes, Madam. An Anti-Corruption Unit has been set up in PMO on 17.08.1997.

(c): The expression 'prominent person' is not defined and, therefore, no separate information is kept in regard to this category.

(d): Complaints pertaining to the Central Government officials are pursued with the Ministry/Department concerned. Complaints, which are related to the State Governments are forwarded to the States concerned with a request to undertake necessary inquiries. Detailed year-wise break-up of complaints is given at Annexure-A.

Out of 11584 complaints received by the Anti-Corruption Unit till 14.12.2011, 5370 were forwarded to the Ministries/Departments of the Government of India and 2654 were forwarded to the various State Governments.

Others have been filed/are in various stages of investigation/inquiry.

(e): The State-wise details of all complaints received in Anti-Corruption Unit, as on 30.11.2011 are given at Annexure-B.